

been opened in those villages in pursuance of the communication policy of the Union Government ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS
(SHRI RAM NIWAS MIRDHA) : (a)
Four.

(b) and (c) Apart from the population criterion which is 2,000 for non-gram panchayat at villages in normal rural area there should be no other post office within a distance of 3 kms, and the anticipated income of the proposed Post Office should not be less than 25% of the estimated cost for village to be eligible to be provided with a post office. One post office has been opened in Deolha and the proposals regarding other three viz., Jhanjhra, Gauchari and Basudeopur are under examination.

[English]

**Telephone Bills after Disconnection
and Surrender of Phones**

4809. SHRI PRITHVI CHAND
KISKU : Will the Minister of COMMUNI-
CATIONS be pleased to state :

(a) whether it is a fact that bills for telephones are being sent for collection for period even after disconnection and surrender of telephones ; and

(b) if so, the steps being taken to rectify such malpractices in the administration of telephone Department ?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS
(SHRI RAM NIWAS MIRDHA) : (a)
The telephones bills claiming rentals, in respect of telephones temporarily disconnected for non payment continue to be issued till the telephone is finally closed. In case the subscriber does not want restoration, the bills for rental issued for the period beyond the date of disconnection are withdrawn and cancelled while closing the account of telephone concerned. The bills in respect of local call and trunk call charges upto the date of disconnection,

if any, due to be recovered are also issued after the date of disconnection.

(b) As the practice is as per the prescribed rules, the question of malpractice does not arise.

**Implementation of Reservation Policy
in Ministry of Chemicals and
Fertilizers**

4810. SHRI M. ARUNACHALAM :
Will the Minister of CHEMICALS AND
FERTILIZERS be pleased to state :

(a) whether the Scheduled Caste/Scheduled Tribe Cell has been formed in his Ministry ;

(b) if so, the authorised strength of various grades of officers and staff indicating separately the number of officers belonging to SC/ST ;

(c) the steps taken by the cell so far to implement the reservation policy of Government ; and

(d) whether the policy is implemented in the Public Sector Undertakings under his Ministry ?

THE MINISTER OF CHEMICALS
AND FERTILIZERS AND INDUSTRY
AND COMPANY AFFAIRS (SHRI
VEERENDRA PATIL) : (a) Yes, Sir.

(b) Four officers viz. one Joint Secretary, one Deputy Secretary, one Section Officer and one Assistant, look after this Cell part of their time. Of these, one officer belongs to Scheduled Caste.

(c) The Cell keeps a watch on implementation of the Government directives on reservation in services for SC/ST in the organisations under this Ministry including public sector undertakings.

(d) Yes, Sir.

**Shifting of Naval Air Technical School
from Cochin to Bangalore**

4811. SHRI SURESH KURUP : Will
the Minister of DEFENCE be pleased to
state :